

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: OM.No: PWD-LIT/12/2021-05 dated:15-09-2021

GOVERNMENT ORDER NO:- 4448 –JK (LD) of 2021

DATED:- 16 - 09 - 2021

Sanction is hereby accorded to the appointment of Officers of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 16- 09 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government Public Works (R&B) Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Office In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4448 -JK(LD) of 2021 dated 13.08.2021

S.No	Number of the case	Title of the case	Name of proposed officer In-Charge (OIC)
1	OWP 3536/2019	Abid New Building construction Grop V/s State of J&K & Ors	Parvez Ahmed Executive Engineer PW (R&B) Department Division Poonch
2	WP(C) 1750/2021	M/s A.Q Shan Construction & Ors V/s UT of J&K & Ors	Sh. Manzoor Hussain, Chief engineer, PMGSY (JKRRDA)
3	WP(C) 1737/2019	Residents of village Dhar V/s State of J&K	Sh. Mohd Ayub Wani, Executive engineer, PWD (R&B) Spl. Sub-Division Doda
4	WP(C) 1641/2021	Pana Lal & Anr V UT of J&K & Ors	S.H. M.K Vikram Executive Engineer, PWD (R&B) Spl. Sub-division Gandoh (Bhalesa)
5	CCP (S) No. 134/2021	Kewal Krishan V Shalinder Kumar & Ors	Sh. Prevez Ahmed, Executive Engineer, PWD (R&B) Department division chatroo
6	WP (C) 1543/2021	Tejinder singh V/s U.T of J&K & Ors	Sh. Rajan Gupta, Executive Engineer, PWD (R&B) Const. Div-I, Jammu.
7	WP (C) 1846/2021	Shiv Jyoti V/s UT of J&K & Ors	Sh. Janak Raj, Executive Engineer, PWD (R&B) Reasi.
8	WP(C) 1495/2021	Inhabitants of village Jorua Khurd V/s UT of J&K & Ors	Sh. Pervez Ahmed, Executive Egnineer, PMGSY
9	WP(C) 1394/2021	Abdullah V/s UT of J&K & Ors	Division Thathri


16/9

10	WP(C) 314/2021	Inhabitants of village Phagsoo V/s UT of J&K & Ors	
11	OWP 173/2012	Zaffer Javaid & Ors V/s State of J&K & Ors	Ab. Ghani Jagail, Executive Engineer PMGSY Division Budhal
12	WP (C) 1601/2016	Tanvir Ahmed V/s State of J&K & Ors	
13	Arb P No. 33/2020	Shivam Build Con Associates V/s chief Engineer PMGSY (JKRRDA)	Sh. K.K. Sharma, Executive Engineer, PMGSY, Division Billawar, District Kathua as the OIC appointed
14	V/P (C) 235/2020	Mohd Afzal V/s UT of J&K & Ors	Sh. Joginder Paul Executive Engineer PWD (R&B) Spl. Sub-Divison Mahore
15	WP (C) No. 1506/2021	Sultan Mohd. V UT of J&K & Ors	Sh. Rajesh Bhagat Executive Engineer PWD (R&B) Construction Division-II Jammu.


 12/9